## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 37/16	TP 247/16	Hearing	621A	Schneider Electric IT Business India Pvt. Ltd. & Others.

SL. NAME (IN CAPITAL)

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PCS is absent. Already a letter was addressed to the Tribunal seeking adjournment beyond 15.04.2017. The case is adjourned to 21.04.2017 on the request letter of PCS.

MEMBER (J)

MEMBER (T)